

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	Anirudh Krishnan & Keerthi Vinay Murali	Counsel for Respondent	[Signature]
	B. GIRIDHARA RAO	Counsel for Petitioner	B. Giridhara Rao

ORDER

Counsel for petitioner present and submitted that the counsel on record for the petitioner could not attend the Tribunal today as he is unwell. Counsel for respondent present. Both the counsel stated that there is chance of settling the issue with the parties and sought time for submitting the final submissions in this regard. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

CD/r
(K. Anantha Padmanabha Swamy)
Member (Judicial)